

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4048  
ANSWERED ON:21.03.2013  
CASH TRANSFER UNDER MGNREGS  
Sivasami Shri C.;Venugopal Shri P.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of Bank and Post Office accounts opened in respect of workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for transferring their wages, separately, State/UT-wise;
- (b) whether these accounts are meant only for paying wages in respect of workers under the Scheme;
- (c) if so, the details thereof;
- (d) whether the Government proposes to allow the workers to transact other type of business in these accounts;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN "ADITYA")

- (a): The details of commulative number of Bank and Post Office accounts of workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) as reported by states/UTs are given in Annexure.
- (b)to (f): MGNREGA workers are entitled to open "Basic Saving Bank Deposit Accounts", which do not have the requirements of any minimum balance in Banks. For post office accounts, Ministry of Finance has amended "Post Office Saving Accounts Rules, 1981" vide notification dated 24.12.2012 and as per amendment, wages under MGNREGA, Government benefits and deposits can be made into post office saving account of MGNREGA workers.